

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.(IB) 1781/(MB)/2019

CORAM:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

SHRI RAJESH SHARMA

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 7.11.2019

NAME OF THE PARTIES: United Bank of India

V/s

Roma Shipping Private Limited

Section 7 of Insolvency & Bankruptcy Code 2016.

ORDER

102. **C.P. (IB)-1781/(MB)/2019**

Heard the argument of the Ld. Counsel for the Petitioner.

This Company Petition is admitted and Mr. Bharat Ramakant Upadhyay having its Registration No. IBBI/IPA-002/IP-N00120/2017-2018/10289 is appointed as an Interim Resolution Professional

Detailed Judgment later on.

Sd/-

RAJESH SHARMA

Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)